

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-301

IB - 2755/ND/2019

IN THE MATTER OF:

M/s Magazon Dock Ltd

Vs

M/s Dredging Corporation of India

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 13.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Ravi Shankar & Adv. Parnika

For the Respondent

: Adv. Vadlamani & Adv. Kamna

ORDER

Ld. Counsel for the respondent has put in appearance and seeks time to file reply. One last opportunity is being given to file the reply. No further opportunity will be given on any ground. List the case for 14.01.2020.

SD/-

(ABNI RANJAN KUMAR SINHA)

MEMBER (J)

CG